

**ASSETS & LIABILITIES**  
**(at a glance)**

**Name of the Judge : Justice Virender Singh**

**Date of Appointment : 16.08.2022**

**DECLARED ASSETS**  
**ASSETS OF THE JUDGE**

Immovable Property		Movable Property			
Land	Buildings	Total amount in Bank deposits FD/SB	Gold Silver (weight)	Vehicle (Nos.)	Shares, Mutual Funds, and others, if any
½ share out of total land measuring 25 kanals 10 marlas in Village Kampala, HB No. 150, Sub Tehsil Sadhaura, District Yamuna Nagar, Haryana	-	₹ 2,27,462 (Approx.) in Saving Bank Accounts (as on 15.05.2023)	50 Grams (Approx.) Gold jewellery	Maruti Alto Car bearing No. HR-02P-1090	<b>GPF :</b> ₹ 17,79,119/- (as in February, 2023)
10 Biswa land in Village Kalawan, Tehsil Dharmpur, District Solan, H.P.	One under constructed house in Village Kalawan, Tehsil Dharmpur, District Solan, H.P.			Thar bearing No. HP-07E-1090	
1/6th share in agricultural land, measuring 42 kanals in Village Arrianwala, Tehsil Bilaspur, District Yamuna Nagar, Haryana	-				

## **LIABILITIES**

### **Particulars:**

1. House Loan (State Bank of India) : ₹ 1,55,825/- (approx.) as on 08.05.2023
2. Car Loan (UCO Bank) : ₹ 8,36,126/- (approx.) as on 08.05.2023

Note: Further details available with Hon'ble the Chief Justice.

**Date: 15<sup>th</sup> May, 2023**

**(Justice Virender Singh)  
Judge  
H.P. High Court**